

**HIGH COURT OF ANDHRA PRADESH
AT AMARAVATI**

NOTICE

Urgent mentions, if any, pertaining to the provisions of all Division Benches and Single Benches from 17/03/2020 till resumption of regular Court work, may be made before Hon'ble Division Bench -I presided over by Hon'ble the Chief Justice, sitting in the 1st Court hall.

//BY ORDER//

Date: 16/03/2020

REGISTRAR (JUDICIAL)